

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 606(ND) 2017

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE COMPANY: BMM Ispat Ltd. Vs. Blue Stampings & Forgings Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


Present: Mr. Kumar Mihir, Advocate for the Petitioner

ORDER

None is present on behalf of the Respondent.

In the interest of justice renotify this case on 8th February, 2018 for final hearing.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)